

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYASABHA
UNSTARRED QUESTION NO. 462
ANSWERED ON 06.02.2024

FREIGHT TRANSPORTATION ON NATIONAL WATERWAYS

462.SHRI IRANNA KADADI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the details of the national waterways on which freight transportation is operational;
- (b) whether Government provides any financial incentives and benefits to encourage use of waterways as a medium of freight transportation;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the steps taken by Government to develop four National Waterways in the State of Karnataka along with the funds released/utilized therefor;
- (e) whether the freight transportation activities are operational on any of the four National Waterways in the said State; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) The details of the National Waterways on which freight transportation is operational, State wise is attached as **Annexure-1**
- (b) &(c) Yes.Ministry of Port Shipping and Waterways has waived off the waterway usage charges at a rate of Rs 0.02 per gross registered tonnage (GRT) per kilometer for plying of Inland cargo vessels and Rs. 0.05 per gross registered tonnage (GRT) per kilometer for plying of Cruise vessels on national waterways to promote inland waterways as a supplementary, eco-friendly and cheaper mode of transport.

(d) 9 National Waterways (NWs) in the State of Karnataka and 3 NWs interstate with Karnataka have been declared along with 111 NWs vide National Waterways Act, 2016 as detailed at **Annexure-2**. Feasibility Studies/Detailed Project Reports of the Waterways have been completed. As per findings of the Study Reports, 2 NWs of Karnataka namely river Kali (NW-52) & river Sharavati (NW-90) and one interstate NW-104 (river Tungabhadra) have been found feasible for tourism and ferry services.

For development of 2 floating jetties on river Kali (NW-52), Rs. 2.7 cr. has been allocated to State Government of Karnataka by Inland Waterways Authority of India (IWAI). Also, 4 waterways development proposals for construction of passenger jetties and infrastructure facilities at cost of Rs. 76.28 crore have been approved for financial assistance under Sagarmala Scheme as detailed at **Annexure-3**

(e)&(f) There is no freight movement on any of these NWs. The presence of dams without navigational locks and the established road/rail network along the route is among the prime reasons for non-utilisation of these NWs.

DETAILS OF NWS, ON WHICH FREIGHT TRANSPORTATION IS OPERATIONAL

Sl. No.	State / UT	National Waterways
1	U.P., Bihar, Jharkhand & W. Bengal	NW-1 (Ganga-Bhagirathi-Hooghly River System (Haldia-Allahabad))
2	Assam	NW-2 (Brahmaputra River (Dhubri-Sadiya))
3	Kerala	NW-3 (West Coast Canal)
4	A.P.	NW-4 (Krishna Godavari River Systems)
5	Maharashtra	NW-10 (Amba River)
6	Maharashtra	NW-83 (Rajpuri Creek)
7	Maharashtra	NW-85 (Revadanda Creek-Kundalika River System)
8	Maharashtra	NW-91 (Shastri River - Jaigad Creek System)
9	Goa	NW-68 (Mandovi River)
10	Goa	NW-111 (Zuari River)
11	Gujarat	NW-73 (Narmada River)
12	Gujarat	NW-100 (Tapi River)
13	Assam	NW-16 (Barak River)
14	W. Bengal	NW-44 (Ichamati River)
15	W. Bengal	NW-97 (Sunderbans Waterway)
16	Odisha	NW-64 (Mahanadi River)
17	Odisha	NW-5 (East Coast Canal And Matai River/Brahmani-Kharsua-Dhamra Rivers/Mahanadi Delta Rivers)
18	W. Bengal	NW-86 (Rupnarayan River)
19	Kerala	NW-9 (Alappuzha-Kottayam -Athirampuzha Canal)
20	Assam	NW-31 (Dhansiri/Chathe)
21	Kerala	NW-8 (Alappuzha-Changanassery Canal)
22	Odisha	NW-14 (Baitarni River)
23	Odisha	NW-23 (BudhaBalanga)

NWS OF KARNATAKA INCLUDING INTER-STATE NWS

No. of NWS	State(s)	Name of NWS
(a) 9 NWS of Karnataka		
9	Karnataka	NW-41 (Ghataprabha River) NW-43 (Gurupur River) NW-51 (Kabini river) NW-52 (Kali river) NW-67 (Malaprabha river) NW-74 (Netravathi River) NW-76 {Panchagangavali (Panchagangoli) River} NW-90 (Sharavati river) NW-105 (Udayavara River)
(b) 3 Inter-State NWs with Karnataka		
1	Karnataka &Telangana	NW-21 (Bheema river)
1	Andhra Pradesh &Karnataka, Telangana	NW-104 (Tungabhadra River)
1	Andhra Pradesh, Telangana, Chhattisgarh, Karnataka, Tamil Nadu, Pondichery and Maharashtra	NW-4 {Godavari river (Bhadrachalam to Rajahmundry&Bhadrachalam - Nashik), Kakinada Canal (Kakinada to Rajahmundry), Eluru Canal (Rajahmundry to Vijayawada), Krishna river (Wazirabad to Vijayawada&Wazirabad - Galagali), Commamur Canal (Vijayawada to Peddaganjam), North & South Buckingham Canals and Marakanam to Puducherry through Kaluvelly tank.

WATERWAYS DEVELOPMENT PROPOSALS FOR CONSTRUCTION OF PASSENGER JETTIES AND INFRASTRUCTURE FACILITIES APPROVED FOR FINANCIAL ASSISTANCE UNDER SAGARMALA SCHEME IN THE STATE OF KARNATAKA

Sl. No.	Name of Work	Project Cost (In Cr)	Date of in-principle approval conveyed to GoK
1	Integrated Development of Tadadi – Aghanashini Waterway in Kumta Taluka of Uttar Kannada District	20	Administrative Approval and Expenditure Sanction (AAES) given by Sagarmala Cell. MoPSW dated 14.03.2022
2	Development of waterways from Almatti to Bagalkot in Karnataka	12.20	Administrative Approval and Expenditure Sanction (AAES) given by Sagarmala Cell, MoPSW dated 14.03.2022
3	Development of waterways on Gurupur (NW-43) in Mangalore Taluka of Karnataka	29.62	Administrative Approval and Expenditure Sanction (AAES) for Phase – I was given by Sagarmala Cell, MoPSW dated 16.03.2022
4	Development of waterways on Kali River (NW-52) in Karwar Taluka (Phasse-1)	14.46	Administrative Approval and Expenditure Sanction (AAES) for Phase – I was given by Sagarmala Cell, MoPSW dated 8.02.2023
